

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 10.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alakananda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Barath Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alakananda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. DVAS Ravi Prasad, counsel for the Petitioner and Ms. Rubaina Khatoon, counsel for the Respondent appeared through video conference.
3. Counsels representing both sides stated that they are making efforts to settle the matter and talks in this regard are in progress. For submitting the outcome of the discussions, matter adjourned at request of both sides.
4. Put up the matter on 07.01.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL